

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH

COARM:

(IB)-452(ND)2017

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2019

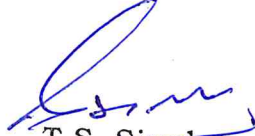
NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.  
M/s. Hashmai Mobi

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Counsel for the Petitioner			
	Counsel for the Respondent			
		<u>ORDER</u>		

No time left in view of Member(J) hold a special court post lunch. Renotify  
this case on 23<sup>rd</sup> August, 2019.

  
T.S. Singh  
(Bench Officer)